

Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.294/2017

Monday, this the 6th day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Syed Ahmed Khan
s/o Ali Raza Khan
r/o D-49, New Seelampur
New Delhi – 53
Research Officer (Unani)
Central Council for Research in Unani Medicine
Department of AYUSH
Ministry of health & Family Welfare
61-65, Institutional Area
Janakpuri, New Delhi - 58

(Mrs. Harvinder Oberoi, Advocate)

..Applicant

Versus

1. Union of India through its Secretary
Ministry of Health & Family Welfare
Department of AYUSH
Govt. of India
Ayush Bhawan, B Block, G Complex
INA, New Delhi
2. Mr. Raisur Rahman
Director General
The Central Council for Research in Unani Medicine
Jawaharlal Nehru AYUSH Anushandhan Bhawan
61-65, Institutional Area, Opp D Block
Janakpuri, New Delhi – 58
3. The Central Council for Research in Unani Medicine
Through its Director General
Jawaharlal Nehru AYUSH Anushandhan Bhawan
61-65, Institutional Area, Opp D Block
Janakpuri, New Delhi – 58
4. Research Officer Incharge
Clinical Research Unit
Central Council for Research in Unani Medicine
Ministry of Ayush, Govt. of India
Cantonment General Hospital
Begum Bridge (Soti Ganj)
Meerut (UP) 250001

..Respondents

(Mr. Gyanendra Singh, Advocate for respondent No.1 and
Mr. S. Sunil, Advocate for respondent Nos. 2 to 4)

O R D E R (ORAL)**Justice Permod Kohli:**

Learned counsel for applicant submits that the impugned order of transfer stands revoked. In this view of the matter, nothing survives in the Original Application and is accordingly rendered infructuous. Disposed of as such.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

March 6, 2017
/sunil/